

**HARYANA STATE POLLUTION CONTROL BOARD**

Faridabad Region, Opp. HewoAppmt., Sector-16, Faridabad

Website: www.hspcb.gov.in

Memo.No.HSPCB/FR/2019/

1567

Dated:

24/7/19

To

The Registrar,
Hon'ble National Green Tribunal,
New Delhi.

Sub:

**Action taken report in O.A. No. 958 of 2018 titled Shantanu Bapuli
Vs State of Haryana-reg.**

In the captioned matter, the Hon'ble Tribunal directed to look into the matter and take appropriate action and furnish factual & action taken report.

It is submitted that land in question was visited. On reaching the site, the complainant was also contacted. It came to know that previously, diversion of sewage water was being done partially through pipe and partially through Kachha path, however, now MCF has provided to pipeline for remaining portion also. The complainant was satisfied with the solution provided by the MCF.

However, directions have been issued to Municipal Corporation to provide permanent solution of the problem.

Submitted for kind information please.

Regional Officer
Faridabad Region